

(3)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/114/2016
NAME OF THE PETITIONER(S) : K. Balagangadharan & another
NAME OF THE RESPONDENT(S) : M/s Gurukripa Ayurvedic Heritage Private Ltd. & 7 others
UNDER SECTION : 397/398, 111 of companies act 1956

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

(1) Shri Narayanan P. Potty For Petitioners

INDRAN. M.B., ADVOCATE
for Fox Mandal & Associates

for R3, R4, R5

SHIRBY JOSE KIPRANMUR
BENNY ANTONY

Naveen Kumar Murthi

for R1 & R2

ORDER

Shri Narayanan P Potty, counsel for petitioners present. Shri Naveen Kumar Murthi, counsel for R1 & R2, Shri M B Indran, counsel for R3 to R5 and Shri Benny Antony, counsel for R6 & R7 are present. Counsel for R1 & R2 prayed time for filing additional documents in support of their contentions. Time is enlarged at request. Put up on 05.12.2017 at 10.30 A.M.

-sd-
K Anantha Padmanabha Swamy
Member (Judicial)